

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY

PART-1-SECTION-1)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

PUBLIC NOTICE NO.23(RE-99)/1997-2002

NEW DELHI : DATED 9th JULY, 1999

Attention is invited to Paragraph 7.8 of the Export and Import Policy 1997-2002, as amended and Paragraphs 7.8 and 7.10 of the Handbook of Procedures, Vol.1, 1997-2002, as amended and also to the Handbook of Procedures, Vol.2, 1997-2002, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended, the Director General of Foreign Trade hereby makes the following amendments/modifications and additions in the Handbook of Procedures, Vol.2, 1997-2002, as amended.

3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 1997-2002, as amended, amendments/ corrections at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.

4. In the statement of Standard Input Output Norms, following
additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl.No.A-2218, the new entries from Sl.No.A-2219 to A-2250 shall be added as per Annexure "B" to this Public Notice.

ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1408, the new entries from Sl.No.C-1409 to C-1426 shall be added as per Annexure "C" to this Public Notice.

PLASTIC PRODUCTS

After the existing entry at Sl.No.H-406, the new entries from Sl.No.H-407 to H-413 shall be added as per Annexure "D" to this Public Notice.

TEXTILE PRODUCTS

After the existing entry at Sl.No.J-305, a new entry as Sl.No.J-306 shall be added as per Annexure "E" to this Public Notice.

5. This issues in Public interest.

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from File No.01/83/44/19/AM99-DES-IV)

Annexure "A" to the
Public Notice No.23

Dated: 9.7.1999

Sl.No.	Page No.	Reference	Amendments/Corrections
(1)	(2)	(3)	(4)

1.	6	Chemicals & Allied Products Sl.No.A2	The norms covered by this entry shall be substituted by the following:-
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Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
A2	1. Hydrogen	1 kg		

AZ	1, (4-Hydroxy 5-Hydroxy Methyl Penyl) 2-(N-Ter-butyl-N-Benzyl Amino) Ethanol (Drug Intermedi-ate of Salbutamol Sulphate)	1 kg	1. Parahydroxy Aceto-phorone 2. Tertiary Butylamine 3. Sodium Boro-hydride 4. Acetic Anhydride 5. Methylene Chloride 6. Chloroform 7. Methyl Isobutyl Ketone	760. kg 0.746 kg 0.365 kg 2.060 kgs 4.080 kgs 3.070 kgs 3.240 kgs
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2.	9	Chemicals & Allied Products SI.No.A27 (As amended vide Public Notice No.52 Dated 5.11.98)	The description of the export product shall be amended to read as under:- "4 4 Diamino Diphenyl Sulphone BP/ Dapsone BP".
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3.	12		
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		Chemicals & Allied <u>Products</u> Sl.No.A46	The norms covered by this entry shall be deleted.
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4.	26	Chemicals & Allied <u>Products</u> Sl.No.A123	The description of the export product shall be amended to read as under:- "Chloramphenicol Sodium Succinate Sterile".
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5.	76	Chemicals & Allied <u>Products</u> Sl.No.A504	The description of the export product shall be amended to read as under:- "Acid Red 19 CI Food Red 7, Ponceau 4 R (C.I. No.16255) Dye content 80%".
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6.	97	Chemicals & Allied <u>Products</u> Sl.No.A661	The description of the export product shall be amended to read as under:- "Fast Orange GC Base".
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7.	160	Chemicals & Allied <u>Products</u> Sl.No.A1208	The description of the export product shall be amended to read as under:- "Zinc Oxide Disulphurisation Catalyst (containing 65% Zinc)".
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8.	181	Chemicals & Allied <u>Products</u> Sl.No.A1481	The norms covered by this entry shall be substituted by the following:-
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Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
A1481	Silicon Fluid	1 kg	1. Low Molecular Weight Silanol/ Octamethyl Cyclo Tetrasiloxane/ Siloxane 45-C/ Dimethyl Cyclic/ Hydrolizate	1.04 kg

9.	188	Chemicals & Allied <u>Products</u>	The description of the import item 9 shall be amended to read as under:-
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		Sl.No.A1545	"Refind Soyabean Oil conforming to specification of ASTM D-1462-70 or its equivalent".
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10.	189	Chemicals & Allied Products Sl.No.A1546	The description of the import item 8 shall be amended to read as under:- "Refind Soyabean Oil conforming to specification of ASTM D-1462-70 or its equivalent".
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11.	189	Chemicals & Allied Products Sl.No.A1547	The description of the import item 9 shall be amended to read as under:- "Refind Soyabean Oil conforming to specification of ASTM D-1462-70 or its equivalent".
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12.	189	Chemicals & Allied Products Sl.No.A1548	The description of the import item 6 shall be amended to read as under:- "Refind Soyabean Oil conforming to specification of ASTM D-1462-70 or its equivalent".
13.	189-190	Chemicals & Allied Products Sl.No.A1549	The description of the import item 5 shall be amended to read as under:-

			"Refind Soyabean Oil conforming to specification of ASTM D-1462-70 or its equivalent".
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14.	220-221	Chemicals & Allied <u>Products</u> SI.No.A1709	The following note shall be added below this entry:- "Item NBR shall be allowed only in case of Oil Resistant Rubber Hoses"
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15.	255	Chemicals & Allied <u>Products</u> SI.No.A1877	The norms covered by this entry shall be substituted by the following:-
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Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
A1877	Viscose Staple Fibre	1 kg	1. Caustic Soda Lye 2. Wood Pulp 3. Viscose Additive Auxiol GR	50. kg 1.05 kg 0.001 kg

16.	269	Chemicals & Allied <u>Products</u>	After import item No.1, the following alternative item with quantity shall be
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		Sl.No.A1999	added:- "OR 1. Ortho Chloro Benzyl - 1.50 kg". Cyanide
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17.	272	Chemicals & Allied <u>Products</u> Sl.No.A2024	After import item No.3, the following alternative item with quantity shall be added:- "OR 3. Boron Triflouride Gas - 0.76 kg".
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18.	276	Chemicals & Allied <u>Products</u> Sl.No.A2057	The description of the import item 1 shall be amended to read as under:- "CRCA/HR Sheets/ Coils/ Rods in Prime Condition or in Seconds/ Defective Condition".
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19.	279	Chemicals & Allied <u>Products</u> Sl.No.A2080	The description of the import item shall be amended to read as under:-
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			"Pyridine Base/ Crude Pyridine (Average Pyridine content 60%)".
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20.	282	Chemicals & Allied Products Sl.No.A2130 (Introduced vide Public Notice No.37 dated 10.9.98)	The norms covered by this entry shall be substituted by the following:-
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Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
A2130	Disodium Cocoa- mido Sulfo-Succinate (Active Matter 36% Solid : 36% - 40%)	1 kg	1. Methyl Ester OR 1. Coconut Fatty Acid 2. Monoethanolamine 3. Maleic Anydride 4. Sodium Sulfite	177. kg 0.177 kg 0.048 kg 0.075 kg 0.097 kg

21.	282	Chemicals & Allied Products Sl.No.A2164 (Introduced vide	The norms covered by this entry shall be substituted by the following:-
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Public Notice No.63

Dated 24.12.98)

Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
A2164	2,4 D Dimethyl amine Salt (580 gms/litre of 2,4 D Acid content) 58% w/w	1 kg	1. 2,4 Dichloro Phenoxy Acetic Acid OR 1. a)Phenol b)Monochloro Acetic Acid c)Caustic Soda 2. Dimethyl Amine 40% w/w	630. kg 0.407 kg 0.345 kg 0.290 kg 0.328 kg

22.	282	Chemicals & Allied Products	The norms covered by this entry shall be deleted.
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		Sl.No.A2199 (Introduced vide Public Notice No.63 Dated 24.12.98)	Please see entry at Sl.No.A2197.
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23.The following note shall be added below these entries:- "The above norm is valid upto 30.9.1999."			
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24.	372	Engineering <u>Products</u> Sl.No.C2	1. After import item 8, the following item with quantity shall be added:- "9. Powder for - 0.02 kg/kg of Coating content on
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			export Product". 2. Below this entry, after note 2, the following note shall be added:- "Note.3: Powder for coating shall be allowed only if export product is Powder Coated."
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5.	378-379	Engineering Products Sl.No.C57	1. After import item 7, the following alternative item with quantity shall be added:- "OR 7. a) Polyol - 0.100 kg b) Isocyanate - 0.066 kg 1. Below this entry, after note 1, the following note shall be added:- "Note.2: If the bicycle is exported with moulded P.U. Saddle, the import of Polyol & Isocyanate to the extent of 100 gms and 66 gms respectively per Saddle shall be permitted. Correspondingly, the quantity of the input at Sl.No.7 viz. PVC Compound/ Polypropylene/ Polystyrene shall be reduced by 158 gms. The description
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			of resultant product shall be accordingly amended to read as "Bicycle with P.U. Saddle".
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26.	382	Engineering <u>Products</u> Sl.No.C105	1. After import item 3, the following alternative item with quantity shall be added:- "OR 3. a) Polyol - 100 gms b) Isocynate - 66 gms 2. Below this entry following note shall be added:- "Note: If the export product is of moulded P.U. Saddle, the import of Polyol & Isocynate as indicated shall be permitted instead of PVC Compound."
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27.	421	Engineering <u>Products</u>	Below this entry the following note shall be added:
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		Sl.No.C253	"Note2: For unplated conductors import of item No.4,5 & 6 shall not be allowed.
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28.	441 to 444	Engineering Products Sl.Nos.C324,C325, C326,C327, C328, C329, C330, C331, C332, C333, C334, C335	Below these entries, the following note shall be added:- "Note: In case the transformer are exported without the M.S. Tank and Transformer Oil, then the input item No.3 i.e. Transformer Oil or Transformer Oil Base Stock, shall not be permitted."
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29.	489	Engineering Products Sl.No.C485	The description of the export product shall be amended to read as under:- "Graphite electrode/ Carbon electrode/ Anodes/ Nipples/ Graphite Fine and Mix Graphite Products".
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30.	523	Engineering Products Sl.No.C565	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
C565	Black Diamond	1 MT	1.05 MT	

C565	Black Pipe/ Precision Steel tubes/ Galvanised Pipes	1 MI	1. Hot rolled carbon steel Strips/plates/ coil, other than high carbon steel 2. Zinc (in case of Galvanized Pipe only)	1.05 MI 4% of the wt. of the Steel used in the export Products.
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31.	530	Engineering <u>Products</u>	1. The description of the export product shall be amended to
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		Sl.No.C632	read as under:- "Dowel Pin made out of CHQ Alloy Steel/Stainless Steel". 2. The description of the import item 1 shall be amended to read as under:- "Relevant CHQ Alloy Steel/Stainless Steel Wire Rods in Coils or Bars".
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32.	554	Engineering Products Sl.No.C803	1. The description of the export product Shall be amended to read as under:- "Shoulder Bolt made out of CHQ AlloySteel/Stainless Steel". 2. The description of the import item 1 shall be amended to read as under:- "Relevant CHQ Alloy Steel/Stainless Steel Wire Rods in Coils or Bars".
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33.	566	Engineering Products Sl.No.C875	1. After import item 7, the following item with quantity shall be added:- "Lubra Strips - Net to Net". 2. Below this entry, the followingNote shall be added:- "Note.1 Lubra Strips shall be allowed if the product exported is with Lubra Strip."
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34.	566	Engineering <u>Products</u> Sl.No.C876	1. After import item 4, the following item with quantity shall be added:- "Lubra Strips - Net to Net". 2. Below this entry, the following Note shall be added:- "Note.1 Lubra Strips shall be allowed if the product exported is with Lubra Strip."
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35.	575	Engineering <u>Products</u> Sl.No.C934	The description of the import item 1 shall be amended to read as under:- "Tungsten Carbide Powder/ Tungsten Carbide Mixed Powder".
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36.	609	Engineering <u>Products</u> Sl.No.1058	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
C1058	Lead Acid Storage	1 No.	1. Pure Lead	1.02 kg/ kg content in

Batteries of all
types/ Battery
Cells

2. Antimony or
Antimonial Lead

Alloy

3. Battery
Separators

OR

Rolls of Battery

Separators

4. Tubular
Bags

5. Relevant
Battery
Containers &
Lids.

OR

Polypropylene

Granules

6. Battery
Vent Plugs

7. Polarity
Indicator

export product

1.02 Kg/kg
content in
export product

Net to Net

1.05 Sq.Mtr./
Sq.Mtr. content

Net to Net

Net to Net

1.05 Kg/Kg
content the
export product

Net to Net

Net to Net

Net to Net

Net to Net

1.02 Kg/Kg
content in
export product

			Rings 8. Rubber Grommet 9. Electrolytic Pure Tin 10. Lignin	
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37.	649	Engineering Products <u>Products</u> Sl.No.C1221	The description of the import item 1 shall be amended to read as under:- "Styrene Butadiene Rubber (SBR) 1502". The description of export product shall accordingly been amended as "Heavy Duty Hard Rubber Battery containers made out of minimum 20% Styrene Butadiene Rubber (SBR) 1502".
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38.	661 to 662	Engineering Products <u>Products</u> Sl.No.C1302	After import item – Aluminium Sheet, of item 1, the following item with quantity as alternative item shall be added:- "OR Aluminium Alloy - 1.01 kg Ingot (CG grade/
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			EC grade)
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39.	663	Engineering <u>Products</u> Sl.No.1312	The following import item as alternative item to Aluminium Sheet at import item 1, shall be added:- "OR Relevant Glass Reinforced Plastics Enclosures. Net to net to be accounted for in export product
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40.	663- 664	Engineering <u>Products</u> Sl.No.C1314	The description of the export product shall be amended to read as under:- "Silver Brazing Alloys in the form of Strips/ Wire/ Powder/ Foil/ Blanks/ Discs/ Profile/ Sheet/ Rod as per ASTM/ JIS/ DIN/ BIS/ IBS standard or equivalent".
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41.	664- 665	Engineering <u>Products</u> Sl.No.C1320	The description of the import item 16, shall be amended to read as under:- "PVC Tubes or Nylon Knitted Texture Tube".
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42.	692	Engineering <u>Products</u> Sl.No.C1383	1. The description of the export product shall be amended to read as under:- "Automobile Oil Filter/Fuel Filter". 2. The description of the import item 1,
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		(Introduced vide P.N. No.52 dated 5.11.98	shall be amended to read as under:- "1. CRCA Sheet/Coil" 3. The description of the import item 2, shall be amended to read as under:- "2. Filter Paper of Mean Pore size 4-14 Micron for Fuel Filter and Mean Pore 25-45 Micron for Oil Filter".
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43.	692	Engineering Products Sl.No.C1391 (Introduced vide P.N. No.63 dated 24.12.98	1. The description of the export item shall be amended to read as under:- "Mechanical Spray Pump (15mm to 20mm)". 2. The description of the import item 2 shall be amended to read as under:- "Stem (Polyacetal)". 3. After import item No.7, the following alternative item with quantity shall be added:- "OR 7. Aluminium Ferrule - Net to net."
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44.	692	Engineering <u>Products</u> Sl.No.C1394 (Introduced vide P.N. No.63 dated 24.12.98	The norms covered by these entries shall be substituted by the following:-
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Sl.No..Qty. Allowed				
C1394	All Aluminium Alloy Conductors	1 kg	1. a)Primary Un- alloyed Aluminium b)Magnesium c)Silicon	1.02 kg/ kg content in export. 1.10 kg/ kg content in export.

			OR	1.075 kg/ kg content in export.
			2. Aluminium Alloy Ingots/T-Bars/ Sows	1.01 kg/ kg content in export.
			OR	1.01 kg/ kg content in export.
			3. Aluminium Alloy Wire Rod	

45.	718	<u>Food Products</u> Sl.No.E27	After import item 1, the following alternative item with quantity shall be added:- "OR Tin Plate Prime - 1.30 kg/kg content in the export product."
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46.	727	<u>General Note for Leather & Leather Products</u> Sl.No.6	The existing note shall be amended to read as under:- "6. Wherever import of Dyes have been allowed, the same would mean Dyes of 100% strength (assay). In addition to quantity limit fixed, the CIF value of dyes shall not exceed 6% of FOB value of exports."
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47.	727	<u>General Note for Leather & Leather Products</u> SI.No.7	After the existing note at SI.No.6, the following note as SI.No.7 shall be added:- "7. For manufacture of leather products, wherever a request is made for import of processing chemicals for making finished leather, the same may be allowed as per standard norms available at SI.No.G7(a) or G7(b), as the case may be, provided the final leather product is manufactured out of finished leather made from Hide of Cow/ Buffalo or Skins of Goat/ Sheep/ Calf in the exporter's own tanning unit or in the tanning unit of exporter's supporting manufacturer so declared and endorsed in the DEEC Book."
48.	735	<u>Leather & Leather Products</u>	1. In case of export of Suede and Nubuck leather, the quantity of the import item 24 i.e. Dyes shall be

		Sl.No.G7(a) (As amended vide Public Notice No.3 dated 5.4.1999)	enhanced to "20 kgs (Out of the total quantity of 20 kgs, the quantity of Reactive Dyes shall not exceed 0.6 kg)". 2. The description and quantity of import item No.37 shall be amended to read as under:- "(i) Oil for pull up - 15 kgs Finish (ii) Wax for pull up - 10 kgs Finish
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49.	735	<u>Leather & Leather Products</u> Sl.No.G7(b) (As amended vide Public Notice No.3 dated 5.4.1999)	The quantity of import item No.19 shall be amended to read as "20 kgs".
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50.	734,743,752 to 755, 775 to 778 and 783 to 784	<u>Leather & Leather Products</u> Sl.Nos.G6, G12, G19, G20, G21, G36, G37, G38 and G42	The import items at Sl. No.2 alongwith its quantities shall be deleted.
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51.	728 to 732, 735 to 742, 745 to 751, 755 to 775 and 782 to 783	<u>Leather & Leather Products</u> Sl.Nos.G1, G2, G3, G8, G9, G10, G13, G14, G15, G22, G23, G24, G25, G26, G27, G28, G29, G33, G35, G40 and G41	The import items at Sl. No.3 alongwith its quantities shall be deleted.
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52.	778 to 780	<u>Leather & Leather Products</u> Sl.No.G39	The import item at Sl. No.6 alongwith its quantities shall be deleted.
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53.	802- 803	<u>Plastic Products</u> Sl.No.H61	The norms covered by these entries shall be substituted by the following:-
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Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
H61	Coloured Nylon 66 or 610 Mono-filament Yarn (Dia 0.1 - 0.4 mm) in Cut Hanks upto maximum length of 45" for Tooth Brush	1 kg	1. Nylon 66/610 (Relevant Nylon to be allowed) 2. Relevant Colour Master Batch	13. kg 0.02 kg

54.	803	<u>Plastic Products</u> Sl.No.H237	The description of the export product shall be amended to read as under:- "Polyurethane Resin Solution containing 66% Resin in Ethyl Acetate/ Methyl Ethyl
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			Ketone Solvent".
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55.	851	<u>Plastic Products</u> Sl.No.H280	The description of the export product shall be amended to read as under:- "PVC Flexible Sheet/Film".
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56.	871	<u>Plastic Products</u> Sl.No.H376	The description of the import items alongwith quantity shall be amended to read as under:- "1. Polycarbonate Powder - 0.771 kg 2. SAN Powder - 0.157 kg 3. ABS Powder - 0.115 kg"
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57.	875	<u>Sports Goods</u> Sl.Nos.I13, I14 & I19	The description of the import item 1, against these entries shall be amended to read as under:- "Relevant PVC/PU Leather Cloth".
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58.	875	<u>Sports Goods</u> Sl.No.I25 (Introduced vide Public Notice No.63 Dated 24.12.98)	The description of the import item 1, against these entries shall be amended to read as under:- "Relevant PVC/PU Leather Cloth".
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59.	884	<u>Textile Products</u> Sl.No.J20	The norm covered by this entry shall be deleted.
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60.	888	<u>Textile Products</u> Sl.No.J31	Below this entry, the following note shall be added:- "Note: Fabric made out of Polyester cotton Dyed Blended Yarn shall also get Covered within the ambit of above Mentioned resultant product."
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61.	889	<u>Textile Products</u> Sl.No.J34	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
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J34	Finished Flax Blended Fabrics (Grey or Dyed) containing Poly- Ester/ Viscose/ Cotton/ Flax	1 kg	Flax Fibre OR Flax Yarn	1.843 kg/kg of Flax Fibre content in the export product 1.07 kg/kg of Flax content in the export product.
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		OR	1.11 kg/kg
		Flax Blended Yarn	content in the exportproduct
		OR	1.05 kg/kg
		Flax Blended	content in the
		Fabrics (Grey)	exportproduct
		Polyester Fibre	1.115 kg/kg of Polyester content in the exportproduct
		OR	1.065 kg/kg of Polyester content in the exportproduct
		Polyester Yarn	
		3. Viscose Fibre	1.115 kg/ kg of Viscose content in the exportproduct

		OR	1.065 kg/kg of
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			Viscose Yarn	Viscose content in the export product
			4. Disperse Dyes of 100% Strength	2% of weight of Polyester content in the export product
			5. Vat Dyes of 100% Strength	0.015 kg/kg of Flax, Viscose and Cotton content in the export product

Note: Items 4 and 5 shall be allowed only if export product is Dyed one.

62.	902 and 903	<u>Textile Products</u> Sl.No.J80	After import item 2, the following items with quantity shall be added:- "3. Synthetic Clipping - 1.15 kg/kg content in the export product. 4. Pulled or Garnetted - 1.05 kg/kg Fibres made out of content in the Woollen and/or export product Synthetic Rags/
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			Clippings/ Hard waste
63.	910	<u>Textile Products</u> Sl.No.J126	The quantity of import item 1 shall be amended to read as under:- "1.40 kg/kg content in the export product."
64.	914	<u>Textile Products</u> Sl.No.J148	1. The description of the export product shall be amended to read as under:- "Boys Shorts". 2. The description of the import item shall be amended to read as under:- "Relevant Fabric".

65.		<u>Textile Products</u>	
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	924 and 925	Sl.No.J233	After import item 7, the following items with quantity shall be added:- "8. Woollen/Synthetic - 1.30 kg/kg Clipping content in the export product. 9. Pulled or Garnetted - 1.11 kg/kg Fibres made out of content in the Woollen and/or export product Synthetic Rags/ Clippings/ Hard waste
66.	902 and 903	<u>Textile Products</u> Sl.No.J249	After import item 2, the following items with quantity shall be added:- "3. Woollen Clipping - 1.15 kg/kg content in the export product. 4. Pulled or Garnetted - 1.05 kg/kg Fibres made out of content in the Woollen and/or export product Synthetic Rags/ Clippings/ Hard

			waste
67.	914	<u>Textile Products</u> Sl.No.J305 (Introduced vide Public Notice No.3 Dated 5.4.99)	1. The description of the export product shall be amended to read as under:- "100% Natural Silk Made ups made of relevant Silk Fabrics (including Dyed and/or Printed and/or Embroidered and of relevant GSM with variation of +/- 10%". 2. The description of the import item 1 shall be amended to read as under:- "Relevant 100% Natural Silk Fabrics (Including Dyed and/or Printed and/or Embroidered and of relevant GSM With variation of +/- 10%".
68.	934	<u>Miscellaneous Products</u> Sl.No.K3	The description of the export product shall be amended to read as under:- "Rennet Casein/ Acid Casein (Industrial Grade) having protein content 80-85%."

Annexure "B" to the

Public Notice No.23

Dated: 9.7.1999

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
A2219	N-Acetyl Sulpha-Nilyl Chloride	1 kg	1. Acetanilide	0.917 kg
A2220	4-Niro-3, 5 Dimethyl-2-Hydroxy Methyl Pyridine (PNH Base)	1 kg	1. 2,3,5 Collidine 2. Methylene Chloride 3. Methanol 4. Isopropyl Alcohol	1.32 kg 10.00 kgs 1.00 kg 2.00 kgs
A2221	Methyl Ethyl Ketone	1 kg	1. Butene OR Secondary Butyl Alcohol 2. Antifoam	897. kg 1.050 kg 0.176 kg 0.050 kg

			3. Catalyst (Copper Layed on diamac- eous earth carrier)	
A2222	Secondary Butyl Alcohol	1 kg	1. Butene 2. Antifoam	0.854 kg 0.168 kg
A2223	2,4 Dichloro Meta Xylenol or 2,4 Dichloro 3,5 Xylenol	1 kg	1. 3:5 Xylenol 2. Perchloro Ethylene	0.830 kg 0.305 kg
A2224	Para Chloro Meta Xylenol (4-Chloro 3,5 Xylenol or 4-Chloro Meta Xylenol	1 kg	1. Meta Xylenol (3,5 Xylenol) 2. Per Chloro Ethylene	0.92 kg 0.305 kg

A2225	Triethylene Glycol	1 kg	1. Ethylene 2. Silver Catalyst	0.759 kg 0.003 kg
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			(S-860) or equivalent	0.001 kg
			3. Molecular Sieves	0.00005 kg
			4. Pluronic PE	0.0006 kg
			(Antifoam)	0.0005 kg
			5. Activated Carbon	
			6. Activated Alumina	
A2226	5-Sulfo Salicylic Acid	1 kg	1. Phenol	0.600 kg
A2227	Para Cresyl Methyl Ether or 4 Methoxy Toluene or Para Methyl Anisole	1 kg	1. Para Cresol 2. Caustic Soda	1.035 kg 0.600 kg
A2228	Ethylene Glycol Disterate (Assay 98% Minimum)	1 kg	1. Stearic Acid AV Molecular weight	0.941 kg

			268 C 16 content: 52% - 58% C 18 content: 40% - 45%	
A2229	N.N. Diethyl M-Toluamide (Minimum purity 97%)	1 kg	1. Diethyl Amine 2. Meta Toluic Acid/ 3 Methyl Benzoic Acid	0.425 kg 0.783 kg
A2230	Rhodamine 6 GDN (Basic Red 1) C.I. No.45160	1 kg	1. 2-Ethyl Amine Paracresol (Purity 95%)	0.950 kg
A2231	Halothane BP	1 kg	1. Chloro Trifluoro Dibromo Ethane	1.714 kg
A2232	Acyclovir	1 kg	1. Guanine 2. 1,3 Dioxlane	20. kg 39. kg

			3. Acetone	85. kg
			4. Dimethyl Amine	25. kg
			5. Acetic Anydride	2.17 kgs

A2233	Para Chloro Benzoyl Chloride	1 kg	1. Para Chloro Benzoic Acid	1.00 kg
A2234	Vat Violet 13 CI No.68700 (Vat Violet XBN) Dye Content 98%	1 kg	1. 1,5 Dichloro Anthraquinone 2. Anthranilic Acid 3. Copper Acetate 4. Magnesium Oxide 5. Potassium Hydroxide	136. Kg 2.070 kg 0.097 kg 0.343 kg 1.155 kg
A2235	Vat Orange 15 CI No.69025 (Vat Orange 3G) Dye Content 98%	1 kg	1. 1,5 Dichloro Anthraquinone 2. Para Toluene Sulphonamide	218. kg 0.804 kg 0.594 kg 1.463 kg

			3. Benzoyl Chloride 0.640 kg 0.028 kg 4. Ortho Dichloro Benzene 0.055 kg 5. Nitrobenzene 1.380 kg 6. Cuprous Chloride 0.852 kg 0.875 kg 7. Copper Sulphate Mono Hydrate 8. Sodium Di-Chromate 9. Sodium Carbonate 10. Potassium Carbonate	
A2236	Vat Green 9 CI No.59850 (Vat Black NB) Dye Content 98%	1 kg	1. Benzanthrene 1.008 kg 2. Methanol 0.372 kg 3. Cellosolve 0.980 kg (2-Ethoxy Ethanol) 0.302 kg 1.741 kg 4. M-Nitro Benzene 0.074 kg	

			Sulphonic Acid 5. Potassium Hydroxide 6. Sodium Hydroxide	
A2237	Tulabase Fast Yellow RL	1 kg	1. C-Acid 2. M-Toluidine 3. Sodium Nitrite 4. Sodium Acetate 5. Caustic Soda 6. Sodium Carbonate 7. Sulphonic Acid	0.800 kg 0.282 kg 0.185 kg 0.750 kg 0.130 kg 0.738 kg 0.005 kg

A2238	Direct Yellow HR (Direct Yellow86) CI No.29325 Dye content 60%	1 kg	1. C-Acid 2. M-Toluidine 3. Sodium Nitrite 4. Sodium Acetate 5. Caustic Soda	0.388 kg 0.137 kg 0.088 kg 0.083 kg 0.036 kg 0.321 kg
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			6. Sodium Carbonate	
A2239	Direct Red 79 (Direct Supra Light Fast Red 6B H/C) Dye content 85%	1 kg	1. H- Acid 2. Benzene Sulphonyl 3. P-Cresidine 4. Sodium Nitrite 5. Sodium Acetate 6. Sodium Hydroxide 7. Sodium Carbonate	0.752 kg 0.472 kg 0.247 kg 0.129 kg 0.608kg 0.436 kg 0.533 kg
A2240	Vat Black 25 (Vat Olive TN Micropede) Dye content 40%	1 kg	1. Benzanthrone 2. 1 Amino Anthra-quinone 3. Liquid Bromine 4. Nitrobenzene 5. Cellosolve (2-Ethoxy Ethanol)	0.149 kg 0.266 kg 0.108 kg 0.297 kg 0.179 kg 0.149 kg

			6. M.Nitrobenzene	
			Sulphonic Acid	0.112 kg
			Sodium Salt	0.241 kg
			(Resist Salt)	125. kg
			7. Sulphuryl	0.047 kg
			Chloride	0.230 kg
			8. Sodium	0.239 kg
			Carbonate	0.261 kg
			9. Sodium	
			Hydroxide	
			10. O-Cresol	
			11. Crisilic Acid	
			12. Sulphanilic Acid	
			13. Formaldehyde	
			(40%)	

A2241	Sodium Methyl Hydroxy Benzoate BP	1 kg	1. Para Hydroxy Benzoic Acid 2. Caustic Soda 3. Methanol	0.90 kg 0.24 kg 0.50 kg
A2242	Oxtriphylline	1 kg	1. Theophylline	0.80 kg

	Choline Theo- phyllinate BP/USP			
A2243	O-Benzyl Salbutamol	1 kg	1. Sodium Dihydro Bis (2-Methoxy Ethoxy Aluminate 70% Active in Toluene (Vitride) OR 1. a)Sodium Boro- hydride b)Diglyene 2. Sodium Boro- Hydride 3. Selenium Dioxide 4. 1,4 Dioxane 5. Turtiary Butyl- Amine 6. Palladium	2.37 kgs 0.55 kg 70. kgs 0.15 kg 0.72 kg 2.42 kgs 0.77 kg 0.032 kg 1.64 kg

			Charcoal 7. Dimethyl Sulfoxide	
A2244	Erythromycin Oxime Base	1 kg	1. Erythromycin Thiocyanate OR Erythromycin Base 1. Isopropanol 2. Hydroxylamine Hydrochloride	1.20 kg 27. kg 0.78 Ltr. 0.60 kg
A2245	Cyfluthrin 10% WP (Solfac WP10)	1 kg	1. Cyfluthrin Tech. Purity 95% minimum	0.107 kg

A2246	4-Amino-2-[(4-1, 4 Benzodioxan-2- Dioxan-2-Carbo- nyl) Piperizin-1-	1 kg	1. 6,7 Dimethoxy Quinozoline-2,4 Dione 2. N-(1,4-Benzo-	2.05 kgs 29. kg
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	Y1] 6,7-Dimeth- Oxy Quinozoline Monomethane Sulfonate (DOXAZOSIN MESYLATE)		Dioxan-2-YL- Carbonyl)- Pipera- zine 3. Methane Sulfonic Acid 4. Dimethyl Acet- amide 5. Tetrahydrofuran 6. Dimethyl Forma- mide 7. Methanol	0.29 kg 0.54 kg 2.83 kgs 80. kg 4.90 kgs
A2247	4(S)-Benzyl Oxza- olidinone (-BOZ)	1 kg	1. L-Phenyl Alanine 2. Sodium Boro- hydride 3. Ethyl Chlorofo- mate 4. Methanol	2.479 kgs 1.90 kg 1.05 kg 8.49 ltrs. 3.98 ltrs. 1.657 ltrs.

			5. Isopropyl Alcohol 6. Toluene	
A2248	2,4 D Dimethyl-amine Salt (720 gms/litre of 2,4 D Acid content) 72% w/w	1 Ltr.	1. 2,4 Dichloro Phenoxy Acetic Acid (97%) OR 1. a)Phenol b)Mono Chloro Acetic Acid c)Caustic Soda 2. Dimethylamine 40% w/w (Aqueous solution)	0.781 kg 0.500 kg 0.415 kg 0.350 kg 0.400 kg
A2249	Di-Teributyl Dicarbonate (DIBOC)	1 kg	1. Sodium Tertiary Butoxide 2. Para Toluene Sulfonyl Chloride	47. kg 1.47 kg 0.044 kg

			3. N,N,N,N, Tetra Methyl Ethlene Diamine	
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A2250	Cinnamic Acid	1 kg	1. Benzaldehyde OR Toluene 2. Acetic Anhydride 3. Sodium Acetate 4. Activated Carbon 5. Soda Ash	8. kg 2.01 kgs 26. kg 0.85 kg 200 gms 0.47 kg
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Annexure "C" to

Public Notice No.23

Dated: 9.7.1999

ENGINEERING PRODUCTS

Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
C1409	Alloy Iron Powder Grade - FeCrMo (Cromaloy)	1000 kgs	1. M.S. Scrap 2. Low Carbon Ferro Chrome Lumps 3. Low Carbon Ferro Molybdenum	1085 kgs 49.9 kgs 8 kgs
C1410	Carbon/ Alloy Steel Seamless	1 MT	1. Carbon/ Alloy	1.075 MT

	Tubes/ Pipes (Cold Finished)		Steel Pipes/ Tubes (Hot Finished) Grade: ASTM A192	
C1411	High Speed Steel (Non-Cobalt Grade) Tool Blanks (4 mm to 10 mm Dia)	1 kg	1. High Speed Steel (Non-Cobalt Grade) Wire/Rod/ Coils	1.10 kg/kg content in export product.
C1412	AA/R6 Dry Cell Battery (Paper Jacket)	1 No.	1. Electrolytic Manganese Dioxide 2. Acetylene Black 3. Zinc (Battery Grade) 4. LDPE 5. Tin Plate (Electro- lytic) for Bottom Plate	92. gms 0.65 gm 44. gms 0.38 gm 0.50 gm

C1413	Dry Battery Cell (Zn Cl), R-20 Paper Jacket/ R-20 Paper Metal Jacket Premium Battery (asper IS-8144)	1 No.	1. Manganese Dioxide 1. Acetylene Black 2. Natural Manganese Ore (Powder) 3. Zinc (Battery Grade) 4. LDPE 5. Graphite Lubricant 7. Electrolytic tin plate (for top bottom and cylindrical jacket)	1.16 gms 2.65 gms 11.60 gms 13.64 gms 1.18 gms 0.5% of FOB value. 14.5 gms
Note: Import item No.7 to be allowed only when Metal Jacket Premium Battery is exported.				

C1414	Lever Arch Mechanism (Index File Clip) with or without Slide-in-Plate	1 kg	1. Cold Rolled Steel Strips/ Sheets (Coated or Uncoated) 2. MS Wire Rod	1.40 kg/kg content in the export product. 5. kg/kg content in the export product.
C1415	Cold Rolled Formed (Sections of Collapsible Gates)	1 MT	1. HR Coil	1.08 MT
C1416	Alloy Iron Powder Grade - FeCu 80:20	1 kg	1. M.S. Scrap 2. Oxygen Free High Conductivity Copper Ingots	880 gms 220 gms

C1417	Dry Cell (Zinc Chloride) Metal Jacket, R-14 Battery as per IS-8144	1 No.	1. Manganese Dioxide (electrolytic)/ Manganese Ore Powder 2. Acetylene Black 1. Zinc (Battery grade) 2. LDPE 3. Tin Plate electrolytic 4. Graphite Powder	0.65 gms 1.66 gms 8.52 gms 8. gms 8.55 gms 0.5% of FOB value
C1418	Cast Iron Castings	1000 kgs	1. Low Ash Meta-	495 kgs.

	(Mini blast Furnace and Cupola route)		Ilurgical Coke (Ash contents below 15%)	
C1419	1 Core X 1000 Sq.mm 1.1 KV Grade Aluminium XLPE insulated cable	1 Km	1. Aluminium rod E.C. grade having 99.6% purity (min.) 2. XLPE Compound 3. PVC Resin	2745 Kg. 450 Kg. 205 Kg.
C1420	Fine Cobalt Powder Grain size 1-1.5 micron	1 Kg	1. Cobalt granules/ briquettes	1.050 Kg.
C1421	Electrode Holder	1 Kg.	1. Copper bar/ingot 2. Spring Steel wire 3. M.S.Wire/rod 4. CRCA Sheet	1.05 kg/kg content 1.02 kg/kg content 1.10 kg/kg

			5. ABS Moulding	content 1.20 kg/kg content 1.05 kg/kg content 1.05 kg/kg content
			6. Silicon Rubber	

C1422	Copper Conductors (continuously transposed containing 5 to 31 enamelled strips)	1 Kg.	1. C. Cast Copper Rod (EC Grade) 2. Insulating Paper 3. High density kraft paper	1 Kg. 7 gms 4 gms
C1423	Aluminium bottles/cans	1 MT	1. Aluminium Ingot	1.05 MT
C1424	Woven Asbestos Free Clutch Facings	1 Kg	1. Glass Rovings 1. Nitrile Rubber	0.520 kg 0.207 kg

			2. Phenol Formaldehyde Resin (Powder Phenol Resin) 3. Magnesium Oxide 4. Potassium Titanate 5. Kevlar Dry Pulp	0.095 kg 0.050 kg 0.040 kg 0.004 kg
C1425	Insulated Adjacent Jumpers (25A, 1.34 gms. weight)	1 No	1. Copper contact 2. Polyamide (6.6) Grey	1 No. 1.08 gms.
C1426	G-DS Clamp 2 Pole Grey	1 No	1. Wire Protect 2. Contact Pin 3. Screws 4. Polyamide (6.6) Grey	2 Nos. 2 Nos. 2 Nos. 1.18 gms.

Annexure "D" to the
Public Notice No.23

Dated: 9.7.1999

PLASTIC PRODUCTS

Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
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1	Plastic Products	1000	Plastic Products	1000
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H407	PVC Lace Table covers with film backing (square/ rectangular type)	1 Sq. mtr. (Net wt. Also to be indicated)	1. PVC Film of Relevant thickness 2. Raw material for 1 kg Plastisol (coating weight) i)PVC Resin ii)PVC Plasticizer iii)PVC Stabilizer iv)Pigments	1.10 kg/kg content in the export product. 0.603 kg 0.510 kg 0.012 kg 0.035 kg
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Note: The applicant shall declare the coating weight in the export product and in the application for the licence.

H408	PVC Lace Table covers with film backing (Circular/ Oval type)	1 Sq. mtr. (Net wt. Also to be indicated)	1. PVC Film of Relevant thickness 2. Raw material for 1 kg Plastisol	1.30 kg/kg content in the export product.
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			(coating weight)	0.696 kg
			i)PVC Resin	0.572 kg
			ii)PVC Plasticizer	0.013 kg
			iii)PVC Stabilizer	0.034 kg
			iv)Pigments	

Note: The applicant shall declare the coating weight in the export product and in the application for the licence.

H409	PVC Crochet Table cover with film backing (square/ rectangular/Circular/ Oval type)	1 Sq. mtr. (Net wt. Also to be indicated)	1. PVC Resin 2. PVC Plasticizer 3. PVC Stabilizer 4. Pigments	0.624 kg 0.528 kg 0.012 kg 0.036 kg
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H410	PVC Lace Table Mats/Covers/Doilies Meter	1 Sq. mtr. (Net wt. Also to be indicated)	1. PVC Film of Relevant thickness 2. Raw material for 1 kg Plastisol (coating weight) i)PVC Resin ii)PVC Plasticizer iii)PVC Stabilizer iv)Pigments	1.32 kg/kg content in the export product. 0.676 kg 0.572 kg 0.013 kg 0.039 kg
Note: 1. The applicant shall declare the coating weight in the export product and in the application for the licence. 2. In case of Rectangular product the quantity of PVC Film would be reduced to 1.10 kg/kg content in the export product.				
H411	PVC Metallic Mat	1 Sq. mtr.	1. Relevant PVC Metallic Film	1.08 kg/kg content in the

				export product.
H412	PVC with Non-Woven Backing Film Apron	1 No.	1. PVC Film with Non-Woven Poly-Propylene Film Backing	1.08 kg/kg content in the export product.
H413	PVC Laundry Bag	1 No.	1. Relevant PVC Film	1.08 kg/kg content in the export product.

Public Notice No.23

Dated: 9.7.1999

TEXTILE PRODUCTS

Sl.No.	Item of Export	Qty.	Item of Import	Qty. Allowed
J306	Polyester Woven Lebels	1 kg	1. Texturised Poly- ester Filament Yarn	1.05 kg/ kg content in the export product.